

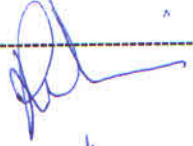

25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e)/ 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PUKMANI MENON 944 84675 83	Petitioner	
2.	ARUN CHANDRAN K 86.6060423	Petitioner	

Counsel for petitioner is present. She has filed affidavit along with ledger accounts.

Issue notice to the respondent before passing any final order on this petition.

List it on 19.07.2017.


MEMBER (J)


MEMBER (T)